

**The High Court of Kerala**

Kochi- 682 031  
Dated- 28.6.2017

**Proceedings**

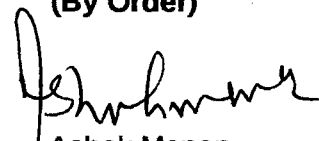
High Court establishment-appointment to the post of Additional Registrar (General Administration), High Court- orders issued.

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Read: 1. High Court proceedings No. A5- 3597/2016 (1) dated 24.11.2016.  
2. G.O.(Ms.)No.80/2017/Home dated 11.4.2017

**Order No.A5-35375/2017**

Smt.P.K.Aneetha, Joint Registrar, High Court in the scale of pay of Rs.85000-117600, who is on leave preparatory to retirement is promoted and appointed as Additional Registrar (General Administration), High Court in the scale of pay of Rs 89000-120000 in the newly created post of Additional Registrar (General Administration) as per the Government Order read (2) above. Smt.P.K.Aneetha will rejoin duty and assume charge as Additional Registrar (General Administration), High Court, forthwith.

(By Order)

  
Ashok Menon  
Registrar General

To

The Officer concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)  
The Sub Treasury Officer, Ernakulam.  
The Director and Additional Director, Kerala Judicial Academy, Athani  
The Joint Registrars, High Court  
The Confidential Assistants to the Registrars, High Court  
The Finance Wing, High Court.  
The G (Accounts- I, II & III) Sections, High Court  
The I.T. Section, High Court **(for publishing in the High Court Website)**  
All Sections, High Court.  
The Kerala Judicial Academy, Athani.  
The A1, A2, A3, A4 & A6 seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File

**Copy Submitted to:**

**The Honourable Judges**